GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †42

ANSWERED ON 02.02.2023

GROUND WATER LEVEL

†42. SHRI KRUPAL BALAJI TUMANE

SHRIMATI BHAVANA PUNDALIKRAO GAWALI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the ground water level and its pollution level in the country, State-wise including Maharashtra;
- (b) the details of the total number of water taps installed, State-wise including Maharashtra;
- (c) the details of the funds released under Jal Jeevan Mission (JJM) during the last five years and the current year, State and year-wise, especially with regard to Maharashtra;
- (d) whether the Government proposes to install water taps in rural areas after ground water survey and if so, the details thereof;
- (e) whether the Government has launched any scheme to reduce the pollution of ground water and to check its depletion in rural areas and if so, the details of the progress made in this regard so far; and
- (f) whether the Government has any audit details regarding operation and maintenance to check IoT based sensors on water taps and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Central Ground Water Board (CGWB) is periodically monitoring the ground water levels throughout the country on a regional scale, through a network of monitoring wells. Further, during November 2022, around 67.2% of the wells have registered the water level upto 05.00 mbgl. State-wise details including Maharashtra in this regard is given at **Annexure I**.

Further, CGWB generates ground water quality data on a regional scale during various scientific studies and ground water quality monitoring throughout the country. These studies indicate the occurrence of Fluoride, Arsenic, Nitrate, Iron and Heavy Metals beyond the BIS permissible limits in isolated pockets in certain parts of the country. State-wise details including Maharashtra in this regard is given at **Annexure II.**

(b) Since August, 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) to make provision of potable tap water supply to every rural households of the country by 2024. As on 30.01.2023, out of 19.36 Crore rural households in the country, around 11.04 Crore households are reported to have tap water supply in their homes against which 7.81 Crore tap

connections have been provided in the last three years. The details of household tap water connections in the country are given at **Annexure -III**.

- (c) The State wise/ Year wise details of funds released under JJM in the last four years (till 30.01.2023), including Maharashtra, is given at **Annexure-IV**.
- (d) Drinking Water being a State subject, planning & designing of drinking water supply projects that include identification of availability of sources of water falls in the States' mandate however, the Central government supplement the efforts for the States by way of financial and technical assistance. This Department provides the technical assistance to States through sharing of the National Aquifer Mapping data, groundwater resource scenario etc including other policy initiatives for development of sustainable groundwater sources.
- (e) Water being a State subject, initiatives on purification and limiting the contamination of groundwater is primarily States' responsibility. Under JJM, while allocating funds to States/UTs, 10% weightage is given to the population residing in habitations affected by chemical contaminants. While planning for potable water supply to households through tap connections, priority is to be given to quality-affected habitations. Since planning, implementation and commissioning of piped water supply scheme based on a safe water source takes time, purely as an interim measure, States/UTs have been advised to install community water purification plants (CWPPs) especially in arsenic and fluoride affected habitations to provide potable water to every household at the rate of 8 to 10 liters per capita per day to meet their drinking and cooking requirements under JJM.

In addition, the quality of groundwater can be improved to some extent if concerted efforts are made to improve the groundwater resources through appropriate groundwater recharge/rainwater harvesting. Central Government has taken a number of initiatives in this direction which can be seen at https://jalshakti-

dowr.gov.in/sites/default/files/Steps%20taken%20by%20the%20Central%20Govt%20for%20water_depletion_july2022.pdf

(f) In line with the Operational Guidelines for the implementation of Jal Jeevan Mission, States/UTs are supply encouraged to based measurement use sensor smart and monitoring systems for piped water supply schemes to assure water service delivery. This does not require sensors on water taps.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 42 TO BE ANSWERED IN LOK SABHA ON 02.02.2023 REGARDING "GROUND WATER LEVEL".

State-wise Depth to water Level and Distribution of Percentage of Wells for the Period of November, 2022

S. Name of No. of Number & Percentage of Wells Sh No. State Wells Level (mbgl) in the F						•	9 •							
	Ana		lysed 0-2		2-5 5-		5-	10 10-20		20-40		>	> 40	
			No	%	No	%	No	%	No	%	No	%	No	%
1	Andaman & Nicobar	99	87	87.9	12	12.1	0	0.0	0	0.0	0	0.0	0	0.0
2	Andhra Pradesh	730	370	50.7	226	31.0	97	13.3	29	4.0	7	1.0	1	0.1
3	Arunachal Pradesh	9	0	0.0	4	44.4	5	55.6	0	0.0	0	0.0	0	0.0
4	Assam	173	74	42.8	82	47.4	13	7.5	4	2.3	0	0.0	0	0.0
5	Bihar	638	105	16.5	434	68.0	96	15.0	3	0.5	0	0.0	0	0.0
6	Chandigarh	14	0	0.0	4	28.6	2	14.3	3	21.4	3	21.4	2	14.3
7	Chhattisgarh	774	157	20.3	437	56.5	142	18.3	36	4.7	2	0.3	0	0.0
8	Dadra & Nagar Haveli	15	1	6.7	12	80.0	2	13.3	0	0.0	0	0.0	0	0.0
9	Daman & Diu	7	1	14.3	4	57.1	2	28.6	0	0.0	0	0.0	0	0.0
10	Delhi	84	8	9.5	16	19.0	26	31.0	19	22.6	10	11.9	5	6.0
11	Goa	63	5	7.9	28	44.4	26	41.3	4	6.3	0	0.0	0	0.0
12	Gujarat	709	125	17.6	271	38.2	198	27.9	82	11.6	29	4.1	4	0.6
13	Haryana	268	36	13.4	68	25.4	37	13.8	59	22.0	56	20.9	12	4.5
14	Himachal Pradesh	84	16	19.0	29	34.5	15	17.9	19	22.6	5	6.0	0	0.0
15	Jammu & Kashmir	273	75	27.5	138	50.5	39	14.3	14	5.1	7	2.6	0	0.0
16	Jharkhand	178	19	10.7	109	61.2	48	27.0	2	1.1	0	0.0	0	0.0
17	Karnataka	1327	467	35.2	495	37.3	320	24.1	43	3.2	2	0.2	0	0.0
18	Kerala	1412	281	19.9	454	32.2	539	38.2	125	8.9	12	0.8	1	0.1
19	Madhya Pradesh	1259	239	19.0	608	48.3	326	25.9	76	6.0	10	0.8	0	0.0
20	Maharashtra	1472	358	24.3	732	49.7	320	21.7	52	3.5	10	0.7	0	0.0
21	Meghalaya	24	13	54.2	11	45.8	0	0.0	0	0.0	0	0.0	0	0.0
22	Nagaland	4	1	25.0	0	0.0	3	75.0	0	0.0	0	0.0	0	0.0
23	Odisha	1212	491	40.5	601	49.6	116	9.6	4	0.3	0	0.0	0	0.0
24	Pondicherry	4	2	50.0	2	50.0	0	0.0	0	0.0	0	0.0	0	0.0
25	Punjab	232	18	7.8	40	17.2	34	14.7	60	25.9	63	27.2	17	7.3
26	Rajasthan	890	71	8.0	226	25.4	150	16.9	158	17.8	134	15.1	151	17.0
27	Tamil Nadu	621	216	34.8		40.6	110	17.7	33	5.3	5	0.8	5	0.8
28	Telangana	529	187	35.3	218	41.2	94	17.8	27	5.1	1	0.2	2	0.4
29	Tripura	20	5	25.0		60.0	3	15.0	0	0.0	0	0.0	0	0.0
30	Uttar Pradesh	634	158	24.9	250	39.4	132	20.8	72	11.4	18	2.8	4	0.6
31	Uttarakhand	45	9	20.0		24.4		35.6	6	13.3	2	4.4	1	2.2
32	West Bengal	774	102	13.2		39.9		27.9			38	4.9	0	0.0
	Total	14577	3697	25.4	6095	41.8	3127	21.5	1039	7.1	414	2.8	205	1.4

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 42 TO BE ANSWERED IN LOK SABHA ON 02.02.2023 REGARDING "GROUND WATER LEVEL".

States Wise Number of Partly Affected Districts with different Contaminants in Ground Water of India

(upto May 2021)

	_	T =: ==	T	I	Γ.	1_	1_	Γ	` -	to May 2021)
S. No	State/ UT	Salinity (EC above 3000 micro mhos/ cm) (EC: Electrica I Conducti		te	Arse nic (abov e 0.01 mg/ l)	Iron (above 1mg/l)	Lead (above 0.01 mg/l)	Cadmi um (above 0.003 mg/l)	Chromi um (above 0.05 mg/l)	Uranium (above 0.03 mg/l)
1	Andhra Pradesh	12	12	13	7	12	2		1	8
2	Telangana	9	10	10	1	9	4	1	1	6
3	Assam		17		21	25	9		2	
4	Arunachal Pradesh					6				
5	Bihar	4	13	32	27	35	9		3	10
6	Chhattisgarh	1	23	24	4	22	5	1	1	4
7	Delhi	8	7	9	3	5	3	2	5	4
8	Goa					2			1	
9	Gujarat	26	27	32	12	14	1			5
10	Haryana	18	21	21	17	20	17	8	4	19
11	Himachal Pradesh		2	7	1	5				1
12	Jammu & Kashmir		3	9	3	10	3	1	1	
13	Jharkhand		16	23	4	23	25			4
14	Karnataka	29	30	29	3	22	1		7	8
15	Kerala	4	5	14	1	15	6	7	1	
16	Madhya Pradesh	20	44	51	9	47	16		2	12
17	Maharashtra	28	20	30		24	20	1		3

18	Manipur		1		2	4				
19	Meghalaya		5			7				
20	Nagaland		3			5				
21	Odisha	18	26	29	5	30	4		2	5
22	Punjab	12	19	23	17	16	12	8	11	20
23	Rajasthan	31	33	33	10	33	14			28
24	Tamil Nadu	29	29	32	14	16	6	1	7	14
25	Tripura		3		3	8				
26	Uttar Pradesh	14	40	62	39	68	19	2	17	35
27	Uttarakhand	1	1	4	5	8	8		2	
28	West Bengal	9	12	16	11	21	7	2	3	1
29	Andaman & Nicobar	1				3				
30	Daman & Diu	1		2	1					
31	Puducherry			2	1					
	Total	Parts of 275 districts in 20 states & UTs	of 422 district s in 26 states	ts in 23	district s in 25 states & UTs	Parts of 515distri cts in 29 states & UTs	of 191 distri cts in	Cd in parts of 34distri cts in 11states	Cr in parts of 71 districts in 18 states	U in parts of 187 districts in 18 States

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF UNSTARRED QUESTION NO. 42 TO BE ANSWERED IN LOK SABHA ON 02.02.2023 REGARDING "GROUND WATER LEVEL".

State/ UT-wise status of tap water connections in rural households (as on 30.01.2023)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on date	Rural HHs with tap water connection as on	Rural HHs with tap water supply			
			15.8.2019	Nos.	%age		
1.	A & N Islands	0.62	0.29	0.62	100.00		
2.	Andhra Pr.	95.18	30.74	65.31	68.62		
3.	Arunachal Pr.	2.22	0.23	1.56	70.40		
4.	Assam	67.21	1.11	28.71	42.71		
5.	Bihar	166.30	3.16	158.97	95.59		
6.	Chhattisgarh	50.08	3.20	18.96	37.86		
7.	DNH and D&D	0.85	0.00	0.85	100.00		
8.	Goa	2.63	1.99	2.63	100.00		
9.	Gujarat	91.18	65.16	91.18	100.00		
10.	Haryana	30.41	17.66	30.41	100.00		
11.	Himachal Pr.	17.09	7.63	16.69	97.68		
12.	J&K	18.40	5.75	10.62	57.70		
13.	Jharkhand	61.19	3.45	18.24	29.82		
14.	Karnataka	101.18	24.51	61.84	61.12		
15.	Kerala	70.69	16.64	32.40	45.83		
16.	Ladakh	0.43	0.01	0.31	71.82		
17.	Lakshadweep	0.13	0.00	0.0	0.0		
18.	Madhya Pr.	119.89	13.53	56.25	46.91		
19.	Maharashtra	146.73	48.44	106.35	72.48		
20.	Manipur	4.52	0.26	3.42	75.74		
21.	Meghalaya	6.35	0.05	2.87	45.13		
22.	Mizoram	1.33	0.09	0.98	74.00		
23.	Nagaland	3.66	0.14	2.20	60.10		
24.	Odisha	88.56	3.11	50.19	56.67		
25.	Puducherry	1.15	0.94	1.15	100.00		
26.	Punjab	34.26	16.79	34.24	99.96		
27.	Rajasthan	105.32	11.74	33.29	31.61		
28.	Sikkim	1.32	0.70	1.03	78.26		
29.	Tamil Nadu	125.51	21.76	73.93	58.90		
30.	Telangana	53.98	15.68	53.98	100.00		
31.	Tripura	7.42	0.25	4.33	58.36		
32.	Uttar Pr.	262.64	5.16	75.27	28.66		
33.	Uttarakhand	14.94	1.30	10.77	72.08		
34.	West Bengal	182.59	2.15	54.48	29.84		
	Total	1935.96	323.63	1104.04	57.03		

Source: JJM – IMIS HH: Household

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 42 TO BE ANSWERED IN LOK SABHA ON 02.02.2023 REGARDING "GROUND WATER LEVEL".

State-wise & Year-wise details of fund drawn by the States under JJM in 2019-20 to 2022-23 till 30.01.2023.

(Amount in Crore)

S. No.	States	Central fund release								
		2019-20	2020-21	2021-22	2022-23 (till 30.01.2023)					
1	A & N Islands	0.5	1.46	2.06	C					
2	Andhra Pr.	372.64	297.62	791.06	C					
3	Arunachal Pr.	177.47	344.85	1,555.53	558.18					
4	Assam	442.36	551.77	4,200.87	3,058.81					
5	Bihar	417.35	353.6	0	C					
6	Chhattisgarh	65.82	334.14	477.24	1,111.99					
7	Goa	3.08	6.2	22.77	C					
8	Gujarat	390.31	983.08	2,557.96	2,692.62					
9	Haryana	149.95	72.38	559.98	231.5					
10	Himachal Pr.	205.83	547.48	2,012.78	1,008.70					
11	J & K	322.03	53.72	604.18	0					
12	Jharkhand	291.19	143.06	512.22	1,412.76					
13	Karnataka	546.06	446.36	2,504.40	1,362.96					
14	Kerala	101.29	303.18	1,353.44	1,103.27					
15	Ladakh	67.86	0	340.68	0					
17	Madhya Pr.	571.6	960.09	3,837.59	1,410.25					
18	Maharashtra	345.28	457.23	1,666.64	1,701.11					
19	Manipur	91.17	141.8	601.19	128.01					
20	Meghalaya	43.01	184.92	1,078.39	560.82					
21	Mizoram	68.05	104.3	303.89	166.96					
22	Nagaland	56.49	85.57	333.61	363.21					
23	Odisha	364.74	609.11	2,492.56	866.57					
24	Puducherry	0	1.06	7.47	C					
25	Punjab	227.46	0	402.24	С					
26	Rajasthan	1,301.71	630.51	2,345.08	2,749.65					
27	Sikkim	26.15	39.36	194.79	68.08					
28	Tamil Nadu	373.1	690.36	614.35	872.96					
29	Telangana	105.52	82.71	0	0					
30	Tripura	145.37	117.46	714.09	500.23					
31	Uttar Pradesh	1,513.14	1,295.47	5,435.25	6,331.02					
32	Uttarakhand	170.53	271.93	1,082.85	806.25					
33	West Bengal	994.75	807.08	1,404.61	1,545.06					
Total		9,951.81	10,917.86	40,009.77	30,610.97					

Source: JJM-IMIS